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From: Reddy Cable Communication <<u>reddycablecommunication@gmail.com</u>> Date: 14 September 2019 at 11:18:47 AM IST To: <u>arvind@trai.gov.in</u> Subject: COMMENTS ON TARIFF ORDER

dear sir iam an operator and mso in Andhra pradesh state Anantapur dist Chilamathur village i have a digital licence also With no No. 9/438/2016-DAS At present we are taken signal from NXT DIGITAL HITS

Before tariff order implement we are given support with nxt all Telugu Regional , Hindi Regional , Kids ,All Sports ,Our local channels And Free to air channels to customer with the price of Rs 150 Customer is very happy in that time After tariff order only Telugu regional channels and Free to air channels with packages price With tax Rs 286 This bill only for Telugu channels What about Other channels Like kids and Other regional Channels In this Present position we loss our connections lot Our opponent Dth will given in low price

they are getting incentives and promotional offers from Broad coasters we are not getting any from from our provider

In this position what the benefit will com's to customer Customer paying Additional every month Rs 140 To Rs 350 For example Before tariff order Telugu regional channel Zee Telugu and Zee Cinimalu Telugu With Hindhi and Other Channels Will getting Rs 12 With 20% Connectivity Same like other channels also One more other example All Star sports Channel's Price Rs 25 To 28 Rs Before tariff order They are Billing 10 Percent connectivity Present Price Rs 19 Only single channel

Sir Kindly i Request to the Government and Trai Officers Dont Match The prices in Delhi Match The Prices In Village Gallies In Cities they earning salaries in Our Villages There is no income Because there is no rains and it is a Draught Aerea

So Please I kindly Request to trai please remove NTO and implement old das system

Thanking You sir Yours Faith Fully **Govardhanareddy Reddy cable communication, Chilamathur 515341 CELL 9704455543** 9/26/2019

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